

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.09.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6715 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Bank of Baroda Vs. IDBI Bank Limited & Anr.	Jaimin R Dave
2.	I.A. No. 6716 of 2026 in Comp. App. (AT) No. ____ of 2026	Rajesh Kotian Vs. Union of India, Ministry of Corporate & Ors.	Gaurav Adusumalli
3.	I.A. No. 6717 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Phantom Studios India Pvt. Ltd. Vs. Eros International Media Ltd.	Lalit Mohini Bhat
4.	I.A. No. 6718 of 2026 in Comp. App. (AT) No. ____ of 2026	Union of India, Ministry of Corporate Affairs, Through the Registrar of Companies, Pune Vs. Dattatray Maruti Khune & Anr.	Kunal Kanungo
5.	I.A. No. 6719 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Uttar Pradesh Pashudan Udyog Nigam Ltd. Authority Vs. Paramjeet Singh Bhatia Resolution Professional of Hind Agro Industries Ltd.	Shreeyash U. Lalit

6.	I.A. No. 6759 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 460 of 2026	Art Construction Pvt. Ltd. Vs. Udayraj Patwardhan Resolution Professional, Adel Landmarks Ltd. & Ors.	Sanjeev Menon
7.	I.A. No. 6763 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 37 of 2024	Sandeep Mittal Vs. ASREC (India) Ltd. & Ors.	Usha Singh
8.	I.A. No. 6774 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 647 of 2026	Walchandnagar Industries Limited Vs. Green Valley Industries Limited	Aayushyaa Ankul

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Assistant Registrar